## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017 M.A No. 533/2017, 487/2017, 480/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustee Ltd.

V/s.

Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Counsel Hr. Arigh Doctor

also Advocate Ms. Sonali Aggarmal

illo Ms Jonnarkan L Associates

Advocates for financial auditor/Applicant

2. Adv. Ajay Panicker also Mari Vishati Rhedya.

For IRP

3. Chaitrika Pathi i/b

Vidhii Partners

Adv. for an Operational Creditor-Claim lodged

(i) Adv. Mariner Marin

6. Adv. Mayor Khandeparker aver Adv. Karen Shanjiani 1/6 Adv. Pagnara Adv. Jar 3 Operahanal recourses

## **ORDER**

## MA No.533/2017, 487/2017 & 480/2017 in CP 69/I&BP/NCLT/MB/MAH/2017

List this matter on 9.11.2017, with direction to both sides to file their written submissions.

Sd/-V. NALLASENAPATHY Member(Technical) Sd/-B. S. V. PRAKAŠH KUMAR Member (Judicial)